

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.210 – IA/1063(AHM)2022
In
CP(IB) 61 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

BVC Tradeport Pvt Ltd
V/s
Salebhai Internet Ltd

.....Applicant

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :None

ORDER

Leave note is circulated by learned counsel, Mr. Vishwas V Shah for the Respondent, due to some personal difficulty he is not able to attend the court and requests for adjournment.

Re-list for further consideration on 30.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)